

**Physiotherapist, Class-III, in the Employees' State  
Insurance Scheme Recruitment Rules, 2005**

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**Physiotherapist, Class-III, in the Employees' State  
Insurance Scheme Recruitment Rules, 2005**

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India and in supersession of all the rules made in this behalf, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of the Physiotherapist, Class-III, in Gujarat State Employees' State Insurance Scheme, Nursing School, Ahmedabad namely:-

**1. . :-**

**2. . :-**

**3. . :-**

**4. . :-**

**5. . :-**

**6. . :-**